

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.) B.D. Kumar	—	—	—
2. M. Roshan Ali for CITB VISHNU	for Respondent 1 to 6		M. Roshan Ali
3) K.S. Ravichandran M.K. PREETHA. for CSR & Co.	for Petitioner.		M.K. Preetha

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 11.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)